

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s SEABIRD SEAPLANE PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	M/s SEABIRD SEAPLANE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	02/11/2012
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC -Ernakulam
4.	CORPORATE IDENTIFY NUMBER / LIMITED LIABILITY IDENTIFY NUMBER OF CORPORATE DEBTOR	U62100KL2012PTC032533
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Reg-Address (As per Roc Records) Flat No.302, Block 1, Easeland Enclave Elamkulam Kochi KL 682020 INDIA Principal Office Address (As per Company Website) Seabird Seaplane (P) Ltd 39/998, 2nd Floor, Poovathinkavil Gardens, Subash Chandra Bose Road, Cochin, Kerala, India - 682019
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	06/08/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	19/09/2019 (Order Received on 23/09/2019)
8.	NAME, AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Kizhakkekara Kuriakose Jose Reg No-IBBI/PA-001/IP-P00445/2017-18/10788
9.	ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	KK Jose & Associates Yenvee Complex Temple Road Aluva -683101 Kerala Email-kkjoseca@gmail.com
10.	ADDRESS AND EMAIL OF THE LIQUIDATOR TO BE USED FOR CORRESPONDENCE	KK Jose & Associates Yenvee Complex Temple Road Aluva -683101 Kerala For Correspondence-Email-kkjoseirp@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	20/10/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal -Kochi Bench has ordered the commencement of liquidation of the **M/s SEABIRD SEAPLANE PRIVATE LIMITED** on 19/09/2019.

The stakeholders of M/s SEABIRD SEAPLANE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **20/10/2019**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Relevant Forms for Submission of claims are available at <https://ibbi.gov.in/home/downloads>

Name and Signature of the Liquidator:

Sd/-


KIZHAKKEKARA KURIAKOSE JOSE
LIQUIDATOR

RESOLUTION PROFESSIONAL
IBBI/PA-001/IP-P00445/2017-18/10788

E-Mail: kkjoseca@gmail.com

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